

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

422(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.04.2019

NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay
Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

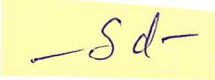
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Present: Mr. Siddharth Shankar, Advocate for the Respondent

ORDER

After hearing arguments, it is considered expedient that mediation be explored before the Mediation Cell, Delhi High Court. Parties are directed to appear before the Judge in charge, Mediation Cell on 22nd April, 2019 at 10:00 am.

To come up before this Bench on 4th June, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)